Mental Health and Neuro Sciences, Bangalore, for the year 1991-92, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(iii) (a) Annual Report and Accounts of the Pasteur Institute of India, Coonocr, for the year 1991-92, together with the Audi tors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(iv) (a) Annual Report of the All India Institute of Speech and Hearing, Mysore, for the year 1991-92.

(b)Annual Accounts of the All India Institute of Speech and Hearing, Mysore and the Auditors Re. port thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for be delay in laying the papers mentioned at (a) and (b) above.

# I. Accounts (11990-91) of the Indira Gandhi National Open University, New Delhi and related papers.

- II. Report and Accounts (1990-91) of, the National Council of Science; Museums, Calcutta and related papers
- III. Report and Accounts (1991-92) of the Indian Institute of Management, Bangalore and related papers

### IV. Report and Accounts (1991-92) of the Indian Institute of Mana-gtinent, Ahmedabad and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF .EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

I. (a) Annual Accounts of the Indira Gandhi National Open Uni versity, New Delhi, for the year 1990-91, and the Audit Report there on.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

II. (a) Annual Report of the Na tional Council of Science Museums, Calcutta, for the year 1990-91.

(b) Annual Accounts of the Na tional Council of Science Museums, Calcutta, for the year 1990-91 and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above-III, (a) Seventeenth Annual Report of the Indian Institute of Management, Bangalore, for the year 1991-92.

(b) Annual Accounts of the Indian Institute of Management, Bangalore, if or the year 1991-92 and the Audit Report thereon.

(c) Review by Government on working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

IV. (a) Thirtieth Annual Report and Accounts of the Indian Institute of Management, Ahmedabad, for the year 1991-92, together with the Auditors' Report on the Accounts.

(b) R«view by Government on the wonurig of the above institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

## REPORTS OF THE COMMITEE ON 1UBLIC UNDERTAKINGS

SHRI DIPEN GHOSH (West Bengal) : Miadam, I lay on the Table a •copy each (in English and Hindi) of the following Reports of the Com-niittes on Public Undertakings:

(i) Tenth Report on action taken by Government on the recommendations contained in their Sixth Report (Ninth Lok Sabha) on Oil & Natural Gas Commission Construction of NR-1 and NH well platforms.

(ii) Eleventh Report on action taken by Government on the recommendations contained in their Ninth Repor: (Ninth Lok Sabha) on Oil & Natural Gas Commission Avoidable payment of Rs. 89.06 lakhs made to a foreign contractor beyond the terms of the contract.

(iii) Twelfth Report on action taken by Government on the recommendations contained in their Seventh Report (Tenth Lok Sabha) on Coal India Limited.

(iv) Thirteenth Report on action taken by Government on the recommendations contained in their fifty-ninth Report (Eighth Lok Sabha) on Oil & Natural Gas Commission—Extra expenditure of Rs. 70.31 lakhs on the purchase of pour point depressent;and

(v) Fourteenth Report on action taken by Government on the recommendations contained in their Fifth Report (Tenth Lok Sabha) on Hindustan Fertilizer Corporation Limited.

## MESSAGES FROM THE LOK SABHA

- (I) The Rajasthan L Stale L Legislature (Delegation of Powers) Bill, 1998.
- (II) The Madhya Pradesh State Legi i>Iature (Delegation of Powers) Bill, 1993.
- (Hi) The Uttar Pradesh State Ley-Mature (Delegation of Powers) Bill 1993.

SECRETARY-GENERAL: I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General -, the Lok Sabha: —

Ι

"In accordance with the provisions of rule 120 of the Rules of Proceed; so and Conduct of Business in i.ok Sabha, I am directed to infom you that Lok Sabha, at its sitting held on the 29th March, 1993, agreed without any amendment to the Rajasthan State Legislature (Delegation of Powers) Bill, 1993, which was passed by Rajya Sabha at its sitting held on the 16th March, 1993."

#### II

"In accordance with the provision\* of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 29th March, 1993, agreed without any amendment to the Madhya Pradesh State Legislature (Delegation of Powers) Bill, 1993, which was passed by Rajya Sabha at its sitting held on the 16th March, 1993."

#### I11

"In accordance with the provisiorar of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to in-